GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:124 ANSWERED ON:24.11.2014 HIRING OF FOREIGN PILOTS Rathwa Shri Ramsinh Patalyabhai

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether a large number of foreign pilots have been hired by Scheduled Indian Carriers in the recent past;
- (b) if so, the details thereof along with their number;
- (c) whether the Government has taken any steps to have an adequate number of trained Indian pilots in the country; and
- (d) if so, the details thereof along with the time by which these foreign pilots are likely to be repatriated?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Dr. Mahesh Sharma)

(a) and (b) The details of the Foreign Pilots employed by Aviation Companies as on 30th June, 2014 is follows:

Name of Operator No. of Foreign pilots; Air India 13 Jet Airways 146 Spice Jet 08 Blue Dart 05 Indigo Airlines 40 Alliance Air 08 Non Scheduled/Other Operators 84 Total 304

(c)to (d) Yes, madam. To cover the shortage of type rated pilots, validation of foreign pilots is done as per rule 45 of Aircraft Rules, 1937. Indian pilots who are inducted by airlines and are eligible to become Pilot-in-Command (PIC) as per the policy of airlines are trained by them to phase out expat pilots. As a follow up, cases of Foreign Aircrew Temporary Authorisation (FATA) pilots are processed on the basis of information furnished by each airline and only after security clearance from MHA. The Government has restricted issue of Foreign Aircrew Temporary Authorisation (FATA) up to 31st December, 2016.